

CP (IB) No.118/Chd/CHD/2017

 V_{S_1}

Present: Mr. Deepankur Sharma, Advocate for the Petitioner.
None for the respondent

Notice of this petition to the respondent-corporate debtor for 22.12.2017. Notice be sent along with copy of petition with entire paper book immediately by speed post and at the email address available on the master data of the corporate debtor, 'Dasti' as well. Petitioner shall file affidavit of service at least one day before the date fixed.

December 13, 2017
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